## GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.2953 TO BE ANSWERED ON 11.05.2016

#### **GPS TO FISHERMEN**

### 2953. DR. C. GOPALAKRISHNAN: SHRI P. NAGARAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Union Government and Government of Sri Lanka have taken a decision to provide GPS to fishermen from both the countries to prevent them from crossing international maritime borders very often and to avoid arrests and harassment;
- (b) if so, the details thereof; and
- (c) the other measures taken to address this issue by both the Governments?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (Dr) V. K. SINGH (RETD)]

(a) No.

(b) Does not arise.

(c) The Government of India has made fitment of navigational and communication equipments mandatory in respect of all the fishing vessels of 20 metre and above. Director General of Lighthouses and Lightships under Ministry of Shipping has done a pilot study on electronic geo-fencing for tracking of small fishing vessels through fitment of Automatic Identification System (Proprietary) transponders [AIS (P)]. These initiatives are being monitored by Ministry of Home Affairs.

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